

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.261**  
TO BE ANSWERED ON 12.12.2018

**INDIANS SAVED FROM PUNISHMENT**

261. SHRI MAHEISH GIRRI:

Will the Minister of External Affairs be pleased to state:

- (a) the number of Indian people who have been saved from severe punishments in several countries since April 2014;
- (b) the country-wise data along with their punishment; and
- (c) the details of the total number of Indian people rescued from troubled areas since April 2014?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR.) V.K. SINGH (RETD.)]

(a) & (b) As per information made available by our Missions and Posts abroad, 7,198 Indian nationals were saved from punishment as a result of efforts of Government of India from May 2014 - May 2018. The major countries where such assistance was rendered include United Arab Emirates, Oman, Kuwait, Maldives, Iran, Cote d'Ivoire, Saudi Arabia and Belarus.

(c) As per information available, total number of Indian nationals in distress repatriated by Missions/ Posts from May 2014 - May 2018 is 208186, including 16,821 rescued from the troubled areas in Ukraine, Iraq, Libya, Yemen and South Sudan.

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